

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 192 of 2012

Dated : 20th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Trading Company Ltd. Appellant (s)

Versus

Maharashtra State Electricity Distribution Co. Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Madhavi Divan
Ms. Ramni Taneja
Mr. Kiran Gandhi for R.1
Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.2

ORDER

The learned counsel for the Respondent has finished her arguments. She is directed to file her Written Submissions on or before 05.04.2013 after serving copy on the other side.

Post the matter for Reporting Compliance and for further Submissions on **10.04.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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